

Bail Application No.

FIR No. 559/2016

PS Ranhola

U/s. 498A/302/304B/34 IPC

State Vs Mritunjay Jha

18.07.2020

Present: Ld. Addl. PP for the State.

Sh. Mukesh Singh Ld. Counsel for applicant/accused.

Report received from IO/SHO PS Ranhola.

Report be called from Jail Superintendent.

Put up for 20/07/2020.



(VISHAL SINGH)
ASJ-03, WEST/DELHI

18.07.2020


**IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI**

**Bail Application No.
FIR No. 146/2013
PS Anand Parbat
U/s. 302/307/323/324/34/IPC
State Vs Gaurav**

18.07.2020

Present: Ld. Addl. PP for the State.
Sh. Rajender Parsad Ld. Counsel for applicant/accused.
Report received from IO/SHO PS Anand Parbat.
Report be called from Jail Superintendent.

Put up for 20/07/2020


**(VISHAL SINGH)
ASJ-03, WEST/DELHI
18.07.2020**

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03
(WEST), TIS HAZARI COURTS, DELHI**

**Bail Application No.
State Vs Deepu Singh @ Kada
FIR No. 667/2019
PS Nihal Vihar
U/s. 304/341IPC**

18.07.2020

Present: Ld. Addl. PP for the State.
Sh. Deepak Ghai, Ld. Counsel for accused/applicant.
Report received from IO/SHO PS Nihal Vihar.
Report be called from Jail Superintendent.
Put up for 20/07/2020.


**(VISHAL SINGH)
ASJ-03, WEST/DELHI
18.07.2020**